

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:353  
ANSWERED ON:07.07.2004  
VIOLATION OF RULES BY PRIVATE HOSPITALS  
Pradhan Shri Dharmendra;Rijju Shri Kiren

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether private hospitals are not following the guidelines of the Government under which they were allotted land at concessional rate;
- (b) if so, the details thereof and action taken against those hospitals; and
- (c) whether the Government has issued any fresh directions to those hospitals in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (c): Health being a State subject, it for the respective State Government to formulate guidelines for the allotment of land to private hospitals on concessional rates and also to ensure that these guidelines are followed by the hospitals to whom land is allotted on concessional rates.